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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.2393/98

New Delhi, this the 9th day of February, 2000.

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN  
HON'BLE MR. M.P.SINGH, MEMBER (A)

Sh. Gurcharan Singh, aged about 46  
years, S/O Sh. Ranjit Singh, R/O UB-14A,  
Usha Park, Jail Road, New Delhi - 110  
064.

.....Applicant.  
(By Advocate: Sh. Surinder Singh)

VERSUS

1. Union of India - through

Defence Secretary, Ministry of  
Defence, DHQ PO, New Delhi - 110  
011.

2. Additional Dte General of Staff/ SD  
7 (Admn Civs), General Staff  
Branch, Army Headquarters, DHQ PO,  
New Delhi - 110 011.

3. GOC-in-C Headquarters Western  
Command, Chandimandir - 134 107

4. GOC, Headquarters Delhi Area, Delhi  
Cantt-110 010.

.....Respondents  
(By Advocate: Sh. A.K.Bhardwaj)

O R D E R (ORAL)

Mr. Justice Ashok Agarwal, Chairman:-

The applicant was working as Stenographer Grade II in Headquarters Delhi Area. While so working, he was empanelled for promotion to the post of Stenographer Grade-I. He was, however, erroneously promoted as Steno Grade-I in Headquarters Area, Delhi itself although no post of Grade-I existed in the Establishment of Headquarters, Delhi Area. Hence, the aforesaid promotion for the post of Steno Grade-I in Headquarters Delhi was cancelled and a fresh order was issued promoting him against a vacancy of Steno Grade-I in Headquarters Western Command where a vacancy existed. Applicant

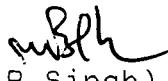
V.A

instead of joining in pursuance of the said order of promotion, chose the filing of one OA No.1216/98. After disposal of the OA, the applicant has been promoted to the next grade of Sr.P.A. and has assumed the office at Chandimandir, Headquarters Western Command, Chandimandir.

2. In our view, no exception can be ~~done~~ <sup>had</sup> to the orders which are passed and impugned in the present OA. Promotion to the post of Steno Grade-I in Headquarters Delhi Area was an apparent mistake. The same was corrected by directing his promotion in the Headquarters Western Command. Applicant has thereafter been promoted to the next promotional post, namely, Sr. P.A. No grievance can, therefore, be justified to be made by the applicant in the present OA.

3. The present OA is, therefore, rejected. There will be no order as to costs.

  
(Ashok Agarwal)  
Chairman

  
(M.P. Singh)  
Member (A)

/sunil/